

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No 65 of 2011

Dated : 5th May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Power Grid Corporation of India Limited **Appellant(s)**

Versus

C.E.R.C. & Ors. **Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on
25.07.2011. Dasti service is permitted.

Post the matter on **25.07.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS